

(b) if so, whether Government is still considering to take any step in this regard; and

(c) if so, the details thereof and by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) The Swachh Bharat Mission (Gramin) is being implemented in 636 districts, including 78 districts affected by Left Wing Extremism with a goal to accelerate rural sanitation coverage and achieving freedom from open defecation.

(c) Does not arise.

Allocation of funds under SBM

2255. SHRI RAJ BABBAR: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the funds allocated/released to various States and Union Territories under Swachh Bharat Mission (SBM) so far, after the Mission was launched;

(b) the number of toilets constructed under Nirmal Bharat Abhiyan (NBA) in rural areas during the last three years and the current year, State and UT-wise;

(c) whether Government proposes to invite Public Private Partnership (PPP) in sanitation sector in rural areas; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) Since Swachh Bharat Mission (Gramin) is a demand-driven scheme, no State/UT-wise allocation is made. However, State/UT-wise Central share released since the launch of SBM (G) *i.e.* 2.10.2014 is given in the Statement-I (*See* below).

(b) State and UT-wise, the number of toilets constructed under Nirmal Bharat Abhiyan (NBA) in rural areas during the last three years and the current year is given in the Statement-II (*See* below).

(c) Yes, Sir.

(d) The Ministry of Drinking Water and Sanitation has issued guidelines to facilitate the utilization of Corporate Social Responsibility (CSR) funds in rural sanitation activities. States can use these guidelines as a base to develop their own procedure to attract/receive and utilize CSR funds. Swachh Bharat Kosh has been set

up under the Ministry of Finance to attract contributions from corporates and other entities towards achievement of Swachh Bharat. The contribution to Swachh Bharat Kosh by the companies has also been covered under CSR under the Companies Act.

Statement-I

State/UT-wise Central share released from 2.10.2014 to 6.8.2015

(₹ in crore)

| Sl. No. | State/UT | Central share released from 2.10.2014 to 6.8.2015 |
|---------|-------------------|--|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 159.01 |
| 2. | Arunachal Pradesh | 16.58 |
| 3. | Assam | 373.46 |
| 4. | Bihar | 261.16 |
| 5. | Chhattisgarh | 53.53 |
| 6. | D & N Haveli | 0.00 |
| 7. | Goa | 1.05 |
| 8. | Gujarat | 165.89 |
| 9. | Haryana | 35.46 |
| 10. | Himachal Pradesh | 82.14 |
| 11. | Jammu and Kashmir | 70.08 |
| 12. | Jharkhand | 67.83 |
| 13. | Karnataka | 420.30 |
| 14. | Kerala | 42.47 |
| 15. | Madhya Pradesh | 220.28 |
| 16. | Maharashtra | 432.13 |
| 17. | Manipur | 17.37 |
| 18. | Meghalaya | 22.47 |
| 19. | Mizoram | 3.32 |
| 20. | Nagaland | 10.83 |
| 21. | Odisha | 72.94 |
| 22. | Puducherry | 2.00 |

| 1 | 2 | 3 |
|-------|---------------|---------|
| 23. | Punjab | 9.15 |
| 24. | Rajasthan | 382.78 |
| 25. | Sikkim | 5.82 |
| 26. | Tamil Nadu | 240.03 |
| 27. | Telangana | 176.64 |
| 28. | Tripura | 66.04 |
| 29. | Uttar Pradesh | 771.44 |
| 30. | Uttarakhand | 79.64 |
| 31. | West Bengal | 468.20 |
| TOTAL | | 4759.97 |

Statement-II

*State/UT-wise Individual Household Latrines (IHHLs) constructed under
NBA/SBM(G) during last three years and current year*

| Sl. No. | States/UT | Individual household latrines constructed | | | |
|------------|---------------------------|---|---------|---------|-----------------------------|
| | | 2012-13 | 2013-14 | 2014-15 | 2015-16 (Upto 6.08.2015) |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Andhra Pradesh | 195102 | 138721 | 216473 | 69696 |
| 2. | Arunachal Pradesh | 5760 | 14433 | 12836 | 1684 |
| 3. | Assam | 273240 | 160602 | 150688 | 113423 |
| 4. | Bihar | 796699 | 161646 | 164710 | 59781 |
| 5. | Chhattisgarh | 52045 | 67457 | 39858 | 31910 |
| 6. | Dadra and Nagar Haveli | 0 | 0 | | |
| 7. | Goa | 0 | 0 | 0 | 0 |
| 8. | Gujarat | 171977 | 155268 | 333817 | 78713 |
| 9. | Haryana | 62949 | 116426 | 109740 | 21549 |
| 10. | Himachal Pradesh | 5183 | 9170 | 61159 | 21579 |
| 11. | Jammu and Kashmir | 71900 | 70884 | 11179 | 5608 |
| 12. | Jharkhand | 48500 | 76818 | 99266 | 32323 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-------|----------------|---------|---------|---------|---------|
| 13. | Karnataka | 296429 | 505697 | 780608 | 125887 |
| 14. | Kerala | 5674 | 39601 | 34141 | 5250 |
| 15. | Madhya Pradesh | 558189 | 515583 | 526534 | 121996 |
| 16. | Maharashtra | 189306 | 559042 | 495412 | 135575 |
| 17. | Manipur | 43917 | 35442 | 28260 | 13656 |
| 18. | Meghalaya | 14406 | 29012 | 42002 | 7928 |
| 19. | Mizoram | 4967 | 4524 | 534 | 0 |
| 20. | Nagaland | 22149 | 20102 | 0 | 8495 |
| 21. | Odisha | 118318 | 33759 | 132463 | 198047 |
| 22. | Puducherry | 0 | 0 | 0 | 0 |
| 23. | Punjab | 57421 | 3912 | 9908 | 3107 |
| 24. | Rajasthan | 252800 | 266197 | 653274 | 350364 |
| 25. | Sikkim | 0 | 3443 | 3562 | 1059 |
| 26. | Tamil Nadu | 324216 | 313402 | 375116 | 35487 |
| 27. | Telangana | 189177 | 180682 | 132055 | 44919 |
| 28. | Tripura | 7035 | 6077 | 25475 | 5910 |
| 29. | Uttar Pradesh | 134873 | 789092 | 511818 | 223786 |
| 30. | Uttarakhand | 97815 | 91084 | 57500 | 16975 |
| 31. | West Bengal | 559115 | 608218 | 845468 | 551266 |
| TOTAL | | 4559162 | 4976294 | 5853856 | 2285973 |

Allocation of funds under NRDWP

†2256. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of funds sanctioned for the States under the National Rural Drinking Water Programme during the year 2015-16, State-wise;

(b) whether the sanctioned amount has been provided to the States, so far;

(c) if so, the details thereof, State-wise and if not, the reasons therefor, State-wise; and

(d) by when the total amount is likely to be provided to the States?

†Original notice of the question was received in Hindi.